

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This is the 23rd **Day of JULY 2018**)

Hon'ble Mr. Justice Bharat Bhushan-JM
Hon'ble Mr. Gokul Chandra Pati - AM

CCP No.167 of 2017
(Arising out of Original Application No.87 of 2016)

1. Naresh Chandra Srivastava, Son of late L.K. Srivastava, Resident of H. No. 1085, Babaji Ka Bagh, Baluaghata, Allahabad.

..... **Applicant**

By advocate: **Shri Sujeeet Sinha**

Versus

1. Mahesh Chandra Chauhan, General Manager, North Central Railway, Subedarganj, Allahabad.
2. Sanjay Kumar Pankaj, Divisional Railway Manager, North Central Railway, Allahabad.
3. Dilip Khurana, Branch Manager, State Bank of India, Branch Mutthiganj, Allahabad.

..... **Respondents**

By advocate: **Shri P K Pandey**
Shri R K Shukla

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan –Member (J)

No one is present for the applicant.

2. This contempt petition is filed for non compliance of the order dated 30.05.2017 of this Tribunal.
3. Learned counsel for the respondent.s submitted that the order passed by this Tribunal has been complied with.
4. The applicant has not filed any objection despite the fact that the compliance affidavit was filed on 18.12.2017.
5. In view of the above submissions, the contempt petition is dismissed and the notices issued stand discharged.

(Gokul Chandra Pati)
Member (A)

(Justice Bharat Bhushan)
Member (J)

Arun